


**OFFICE OF THE DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI
ORDER**

The following postings and transfers are made with immediate effect:-

S. No.	Name	From	To
1	Ms. Ranjana Anil Mahor EC No.31264724	JA/Reader in the Court of Sh. Sanjay Bansal Spl. Judge (NDPS), North-East District Karkardooma Courts, Delhi.	JA/Reader in the Court of Sh. Raghubir Singh, ASJ, North-East District Karkardooma Courts Delhi.
2	Ms. Neerja Verma EC No.13637	JA/Reader in the Court of Sh. Raghubir Singh, ASJ, North-East District Karkardooma Courts Delhi.	JA/Reader in the Court of Sh. Sanjay Bansal Spl. Judge (NDPS), North-East District Karkardooma Courts, Delhi.
3	Sh. Rajan EC No. 36031385	Personal Assistant in the Court of Ms. Ruchi Aggarwal Asrani, MM (Mahila Court), North-East District Karkardooma Courts, Delhi.	Personal Assistant in the Court of Ms. Richa Parihar, M.M-2, North-East District Karkardooma Courts, Delhi.
4	Ms. Asha Rani EC No.27058693	Personal Assistant in the Court of Sh. Ankit Singla, ACJ, North-East District Karkardooma Courts, Delhi.	Personal Assistant in the Court of Ms. Richa Parihar, M.M-2, North-East District Karkardooma Courts, Delhi.
5	Sh. Puncet Kumar EC No.34709298	Personal Assistant in the Court of Ms. Richa Parihar, M.M-2, North-East District Karkardooma Courts, Delhi.	Personal Assistant in the Court of Ms. Ruchi Aggarwal Asrani, MM (Mahila Court), North-East District Karkardooma Courts, Delhi.
6	Sh. Sumit Kumar EC No.14300966	JJA/Ahmad in the Court of Ms. Richa Parihar, M.M-2, North-East District Karkardooma Courts, Delhi.	JJA in the Accounts Branch North-East District Karkardooma Courts, Delhi.
7	Sh. Vikas Verma EC No.55454232	JJA in the Accounts Branch North-East District Karkardooma Courts, Delhi.	JJA/Ahmad in the Court of Ms. Richa Parihar, M.M-2, North-East District Karkardooma Courts, Delhi.
8	Ms. Hema Kumari EC No.70613991	JJA in the Record Room (Sessions), North-East District Karkardooma Courts, Delhi.	JJA in the Office of CMM, North-East District Karkardooma Courts, Delhi.
9	Ms. Carima Garg LC No.13828	JA in the Office of CMM, North-East District Karkardooma Courts, Delhi.	JA in the Record Room (Sessions), North-East District Karkardooma Courts, Delhi.

Note:

Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.



[DEEPAK J. GOTRA]
District & Sessions Judge (NE)
Karkardooma Courts, Delhi.

Delhi, the Dated 09/11/2019

No. 142-156 /P&T/Admn./NE/KKD/2019

Copy forwarded for information and necessary action to:

1. Ld. District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.- I and II O/o District & Sessions Judge (HQ), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officer/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
7. R&I Branch North-East District Karkardooma Courts, Delhi.
8. PRO/APRO, KKD Courts, Delhi.
9. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
10. PS to the undersigned.


[District & Sessions Judge]
North-East District,
Karkardooma Courts, Delhi.